

Name of the Corporate Debtor: Lavasa Corporataon Limited; Date of Commencement of CIRP: 30-08-2018; List of Creditors as on: 31-01-2021; Name of IP: Mr. Shailesh Verma; Last 5 digitof registration number: 10148
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	1088	5553805910.78	1070	4424137891.30	5.14	0	1129668019.48	35812054.00	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	15	63812076906.98	15	55375104565.31	64.30	0	8436972341.68	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	4787963134.00	4	4658134234.58	5.41	0	129828899.42	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	177	81631802.02	176	54844630.41	0.06	0	26787171.61	0	Annexure 6
7	Operational creditors (Government Dues)	2	18138696.00	1	110.00	0.00	6888836.00	1129668019.48	11249750.00	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	252	3276862776.38	236	1445206937.91	1.68	0	1831655838.47	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	10	21120080724.00	5	20158675803.79	23.41	0	961404920.21	0	Annexure 9
Total		1549	98650559950.16002	1507	86116104173.30002	100.00	6888836	12516317190.869999	47061804	